

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2210

ANSWERED ON:12.12.2008

NGOS ASSISTED BY CAPART

Gadhavi Shri Pushpdan Shambhudan;Maadam Shri Vikrambhai Arjanbhai;Mahtab Shri Bhartruhari;Mohale Shri Punnulal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Non-Government Organisations (NGOs) assisted by the Council for Advancement of People's Action and Rural Technology (CAPART) during the last three years and the current year, State-wise/UT-wise;
- (b) the details of projects received, sanctioned and funds disbursed to them during the period;
- (c) whether the Government is satisfied with their performance;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a)&(b) The number of Non-Government Organisations (NGOs) assisted by the Council for Advancement of People's Action and Rural Technology (CAPART) during the last three years and the current year, state-wise/UT-wise along with the funds sanctioned and released is indicated at Annexure.

(c) to (e) The Govt.has reviewed the physical and financial progress of various schemes of CAPART through,inter-alia, the mechanism of Quarterly Progress Review Meeting.Based on such a review on 5th November,2008,CAPART has been asked to streamline the procedure relating to sanctioning of projects and for this either to conduct an Ex-House exercise or to engage a professional consultant. CAPART have taken steps for bringing in significance improvement in physical performance and expenditure in the coming months.

Annexure

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2210 for reply on 12.12.2008.

2005-2006

STATE	No of Projects received	No of Projects Sanctioned	No of NGOs (Rs.)	Amount Sanctioned (Rs.)	Amount Released
ANDHRA PRADESH	384	77	73	47943028	37203570
ARUNACHAL PRADESH 2					
ASSAM	45	11	9	3633790	3604190
BIHAR	107	24	24	7943529	4993892
CHANDIGARH 2					
CHHATISGARH	9	5	5	892075	759393
DELHI	43	1	1	1612500	
GUJARAT	95	39	38	28805593	23135002
HARYANA	113	53	45	31550556	25132439
HIMACHAL PRADESH	32	10	10	8831689	7737312
JAMMU AND KASHMIR	33	12	11	5412580	4508860
JHARKHAND	26	3	3	808820	615070
KARNATAKA	105	1	1	324000	160000
KERALA 105					
MADHYA PRADESH	82	21	19	6409159	5813434
MAHARASHTRA	71	11	11	2785962	1120636
MANIPUR	146	16	16	5909463	3852340
MEGHALAYA	9	1	1	94000	84000
MIZORAM	5	3	3	667150	324000
NAGALAND	51	7	7	4019824	3268924
ORISSA	73	48	48	18613635	17699209
PUNJAB	14	2	2	885200	726600

RAJASTHAN	102	35	34	12895595	12049248
SIKKIM	2	1	1	77741	77741
TAMILNADU	112	8	8	3292480	1869257
TRIPURA	55	6	6	978030	932510
UTTAR PRADESH	425	44	43	17597703	11799043
UTTARANCHAL	59	12	12	3832766	2404842
WEST BENGAL	82	26	26	10911990	9549779
TOTAL	2389	477	457	226728858	179421291

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2210 for reply on 12.12.2008.

2006-2007

STATE	No of Projects received	No of Projects Sanctioned	No of NGOs (Rs.)	Amount Sanctioned (Rs.)	Amount Released
ANDHRA PRADESH	491	55	47	33365229	16834274
ARUNACHAL PRADESH	2				
ASSAM	95	8	6	2024463	1667363
BIHAR	358	13	11	5759282	4648494
CHANDIGARH	4				
CHHATISGARH	25	20	8	30975948	10154350
DADRA & NAGAR HAVELI	1	1	1	251250	125625
DELHI	28				
DAMAN & DIU		2	2	347100	109700
GUJARAT	90	25	18	30404399	10113614
HARYANA	156	10	10	3578536	2643686
HIMACHAL PRADESH	38	9	8	2593590	1581671
JAMMU AND KASHMIR	32	7	7	1373950	811495
JHARKHAND	72	35	14	69889022	5349918
KARNATAKA	38	34	12	162474630	11952856
KERALA	12				
MADHYA PRADESH	87	13	12	10327773	5415493
MAHARASHTRA	81	52	23	122735718	18740599
MANIPUR	122	7	7	2002727	1329895
MEGHALAYA	2				
MIZORAM	4				
NAGALAND	23	6	5	1797260	948706
ORISSA	191	45	23	62179978	6791255
PONDICHERY	1	1	1	62250	62250
PUNJAB	28	3	3	645200	625200
RAJASTHAN	137	39	25	78113303	8496178
SIKKIM	5	3	2	1184800	957920
TAMILNADU	93	22	15	28335881	3911836
TRIPURA	4	4	4	2028180	936900
UTTAR PRADESH	549	10	9	7926100	1046000
UTTARANCHAL	45	8	7	4019467	2981013
WEST BENGAL	177	14	13	7570105	2984942
TOTAL	2991	446	293	671966141	121221233

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2210 for reply on 12.12.2008.

2007-2008

STATE	No of Projects received	No of Projects Sanctioned	No of NGOs (Rs.)	Amount Sanctioned (Rs.)	Amount Released
ANDHRA PRADESH	493	202	182	57453896	29793381
ARUNACHAL PRADESH	3	2	2	328700	201300
ASSAM	146	34	32	15087615	8446800
BIHAR	395	85	67	58372283	10814643
CHANDIGARH	15	5	5	2050000	1570000
CHHATISGARH	27	7	6	4028849	1561850
DELHI	16				
GUJARAT	48	20	19	17875053	6046224
HARYANA	88	28	23	14821555	7697000
HIMACHAL PRADESH	84	19	16	13852764	7894863
JAMMU AND KASHMIR	40	20	17	8235560	4655950
JHARKHAND	47	16	11	6789826	5451761
KARNATAKA	2				
KERALA	5				
MADHYA PRADESH	55	10	10	5863525	2204180
MAHARASHTRA	29	9	7	2965699	950220
MANIPUR	160	36	34	15821208	7901666

MEGHALAYA	3	6	6	1401750	676600
MIZORAM	9	6	4	2203050	1278821
NAGALAND	13	11	11	2665991	1410926
ORISSA	211	54	47	34718892	13116486
PONDICHERY	4	2	1	507500	478020
PUNJAB	36	13	10	9291858	4962967
RAJASTHAN	129	35	35	11377646	4398325
SIKKIM	2	1	1	205200	100100
TAMILNADU	165	28	25	4781726	3353491
TRIPURA	25	7	7	2197931	1324793
UTTAR PRADESH	499	81	70	61972585	25018889
UTTARANCHAL	38	2	2	780585	315000
WEST BENGAL	140	28	24	17334056	8025122
TOTAL	2927	767	674	372985303	159649378

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2210 for reply on 12.12.2008.

2008-09 (Current Year)

STATE	No of Projects received	No of Projects Sanctioned	No of NGOs (Rs.)	Amount Sanctioned (Rs.)	Amount Released
ANDAMAN AND NICOBAR ISLANDS	1				
ANDHRA PRADESH	244	49	48	25479365	5212226
ARUNACHAL PRADESH	4				
ASSAM	26	5	5	1022031	
BIHAR	95	22	20	9631210	4267040
CHANDIGARH	2				
CHHATISGARH	15	3	3	650000	
DELHI	11	1	1	55890	55890
GUJARAT	16				
HARYANA	49	11	11	3400917	560000
HIMACHAL PRADESH	27	9	8	5716330	2299945
JAMMU AND KASHMIR	26	5	4	3079200	1025100
JHARKHAND	21	3	3	791820	81000
KARNATAKA	2				
KERALA	5	1	1	263000	
MADHYA PRADESH	15	4	4	1906500	
MAHARASHTRA	11				
MANIPUR	57	6	6	1048204	119700
MIZORAM	3				
NAGALAND	2				
ORISSA	79	26	22	8952567	1677985
PUNJAB	15	4	4	898600	
RAJASTHAN	41	5	5	1728398	
SIKKIM	1				
TAMILNADU	76	6	6	2952605	735187
TRIPURA	8	1	1	89100	
UTTAR PRADESH	93	35	35	17033926	3303633
UTTARANCHAL	8	2	2	819540	225000
WEST BENGAL	97	21	21	7691813	1903050
Total	1050	219	210	93211016	21465756

As on 08.12.2008